

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 116(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

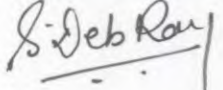
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2016

NAME OF THE COMPANY: Mr. Rajesh Yograj Bajaj & Anr.

V/s.

M/s. Taurus Thermoplastics Pvt. Ltd. & ors

SECTION OF THE COMPANIES ACT: 241/242

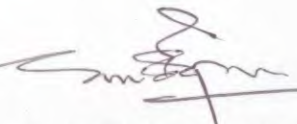
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Swaralipi Deb Roy	Advocate	Petitioner(s)	

**ORDER**

Learned counsel for the petitioner states that a copy of the rejoinder has already been furnished to the counsel opposite and the same has been filed in the Registry today.

List for arguments on 25.11.2016. Interim directions to continue.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

Dated: 07/11/2016  
(Vidya)